Annexure-5

## Name of the corporate debtor: Addinath Rubbers Pvt Lt

Date of commencement of liquidation: 14-10-2021
List of stakeholders as on: 15-01-2022

| Sl. | Details of Claimant |  | Details of claim received |  | Details of claim admitted |  |  |  |  | $\begin{aligned} & \text { Amount of } \\ & \text { contingent } \\ & \text { claim } \end{aligned}$ | $\left\lvert\, \begin{aligned} & \text { Amount of } \\ & \text { any mutual } \\ & \text { dues, that } \\ & \text { may be set off }\end{aligned}\right.$ | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | Department | Government | Date of receipt | $\begin{array}{\|l\|} \hline \begin{array}{l} \text { Amount } \\ \text { claimed } \end{array} \\ \hline \end{array}$ | $\begin{array}{\|l\|} \hline \begin{array}{l} \text { Amount of } \\ \text { claim admitted } \end{array} \\ \hline \end{array}$ | Nature of claim | Amount <br> covered by lien <br> or attachment <br> pending <br> disposal$\|$ | Whether lien $/$ <br> attachment <br> removed? <br> (Yes/No) | $\%$ share in <br> total amount of <br> claims <br> admitted$\|$ |  |  |  |  |  |
| 1 | Employee State Insurance Corporation | Govt of India | 07-Dec-21 | 13,44,932 |  | Operational | Under Verification | $\begin{aligned} & \hline \text { Under } \\ & \text { Verification } \end{aligned}$ | 0\% |  |  |  | 13,44,932 | The claim is under verification because the creditor has not submitted required |
| 2 | H.P State Electricity Board Ltd | Govt. of H.P | 24-Dec-21 | 6,87,815 |  | Operational | Under Verification | $\begin{array}{\|l\|} \hline \text { Under } \\ \text { Verification } \end{array}$ | 0\% |  |  |  | 6,87,815 | The claim is under verification because the creditor has not submitted required |
| 3 | $\begin{array}{\|l} \hline \begin{array}{l} \text { Income Tax } \\ \text { Officer, TDS, } \\ \text { Palampur } \end{array} \\ \hline \end{array}$ | Govt of India | 28-Dec-21 | 23,00,793 | 23,00,793 | Operational |  |  | 10\% |  |  |  |  |  |
| 4 | $\begin{array}{\|l\|l\|} \hline \text { Income Tax } \\ \text { Officer, Una } \end{array}$ | Govt of India | 29-Dec-21 | 11,79,915 | 11,79,915 | Operational | - | NA | 5\% |  |  |  |  |  |
| 5 | $\begin{array}{\|l} \hline \text { Deputy } \\ \text { commissioner of } \\ \text { state tax and } \\ \text { excise } \\ \hline \end{array}$ | Govt. of H.P | 29-Dec-21 | 4,89,29,647 |  | Operational | Under Verification | Under Verification | 0\% |  |  |  | 4,89,29,647 | The claim is under verification because the creditor has not submitted required |
|  |  |  |  |  |  |  |  |  |  |  |  |  |  |  |
|  | Total |  |  | 5,44,43,102 | 34,80,708 |  |  |  | 15\% |  |  |  | 5,09,62,394 |  |

